

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) No, Sir.

(b) Does not arise.

(c) Collection of intelligence, intensification of patrolling on the sea and along the coast and strengthening of the preventive organisation are among the steps taken to prevent smuggling across the Indian coasts.

Stoppage of Facilities to Persons Having Large Families

2897. SHRI GADILINGANA GOWD :

SHRI OM PRAKASH TYAGI :
SHRI DEORAO PATIL :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that a few States have ordered the stoppage of various facilities to persons who do not limit their families beyond a certain limit ;

(b) if so, the details of those measures and the States where such a step is proposed to be taken ;

(c) whether stoppage of the facilities are related to only Government employees ;

(d) if so, the reasons therefor and the steps being taken to enlarge the field to general public ; and

(e) whether Government have also any such proposal under consideration ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) :

(a) and (b). Yes. A statement containing summary of the decisions taken/orders issued regarding withdrawal of certain facilities by the State Governments from persons who do not restrict the size of their families to 3 living children, if they have less than 3 children, or to their present size if they have more than 3 children is laid on the Table of the House. [Placed in Library. See No. LT-2449/68].

(c) Only some of the facilities withdrawn relate to Government employees.

(c) Such steps are under consideration.

(e) The Central Family Planning Council have recommended the restriction

of the grant of maternity leave in case of female Central Government employees (non-industrial in the case of persons who do not limit their families beyond a certain limit. That recommendation is under consideration.

Allotment of Plots to Religious Institutions

2898. SHRI GADILINGANA GOWD: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) the names of religious Institutions which have requested for allotment of plots for religious purposes in Delhi/New Delhi as on the 31st August, 1968 ;

(b) the names of religious institutions and the places where they have been allotted plots so far ; and

(c) the criteria for allotting plots to such institutions ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Sabarigiri Hydro-Electric Project

2899. SHRI GADILINGANA GOWD : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that equipment worth about Rs. 10 lakhs required for the Sabarigiri hydro-electric project, Kerala has become unserviceable due to rusting ;

(b) if so, whether any enquiry has been conducted for this deterioration ; and

(c) if so, the result thereof and the action taken by Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) Stator steel stampings supplied by a foreign firm for the Sabarigiri Hydro-electric Project in Kerala State were found badly/rusted and unserviceable. The stampings were replaced at a cost of about Rs. 13 lakhs.

(b) Yes, Sir.

(c) The enquiry disclosed that the damage to the stampings was mainly due to